

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 15/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017


NAME OF THE PARTIES: M/s. Urban Infrastructure Trustee Ltd. & Ors.
V/s.

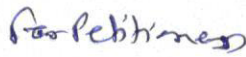
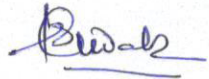
M/s. Neelkanth Township & Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Ms. Nidhi Singh & Ms. Chaitrika Patki i/b Vidhi Partners	Adv. for Respondent Nos. 1, 2, 7, 9, 10-16	
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2)	Ms. Kishika Hanish & Ms. Aziza Khatun Ms. Aarti i/b AAK Legal. Jumani	Adv for Resp. No 3 (in I.A)	
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3)	Mr. Cyrus Ardeshir with Mr. Sachin Kudalkar & Mr. Murari Madekar i/b. Ms. Madekar & Co. for petitioners		
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Order

CP No. 15/241-242/NCLT/MB/MAH/2016

At request of the parties, post this matter as first item on Board, for hearing
on 9.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)